

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL No. 97 of 2017 &
IA No. 158 of 2017**

Dated : 12th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Mangalore Minerals Pvt. Ltd.

...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Sumiti Yadava
Ms. Lalia Elizabeth Philip
Ms. Telma Raju

Counsel for the Respondent(s) : Mr. Sunil Kumar Rai for R-1
Mr. S.K. Pandey for R-2 & 3

ORDER

As agreed by the learned counsel appearing for the parties, list the matter for hearing on **19-12-2018**.

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice Manjula Chellur)
Chairperson**

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